

Company: Sol Infotech Pvt. Ltd.

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Date: 06/12/2025

(2024) 02 NCDRC CK 0007

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 444 Of 2020

Shiv Kumar Mishra **APPELLANT**

Vs

Tata AIG General Insurance

RESPONDENT Company Ltd

Date of Decision: Feb. 9, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Umesh Dubey, Anupam Dwivedi, Manoj Kumar

Final Decision: Dismissed

Judgement